

**LOK SABHA
STARRED QUESTION NO. 11
TO BE ANSWERED ON 02.02.2017**

Irregularities in Drinking Water and Sanitation Schemes

***11. SHRIMATI APARUPA PODDAR:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of ongoing drinking water and sanitation schemes Under implementation in the country State-wise, including West Bengal;
- (b) whether the Government has received any complaint regarding irregularities in the implementation of schemes relating to drinking water and sanitation in the States/UTs and if so, the details thereof and the corrective action taken by the Union Government thereon;
- (c) the funds allocated and utilized under these schemes during each of the last three years and the current year, State-wise; and
- (d) whether the Government has recently undertaken any review to assess the performance of these schemes and if so, the outcome thereof, State-wise?

ANSWER

**MINISTER OF DRINKING WATER AND SANITATION
(SHRI NARENDRA SINGH TOMAR)**

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. 11 due for answer on 02.02.2016

- (a) The Swachh Bharat Mission (Gramin) [SBM(G)] has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. The focus of the scheme is on behavior change and usage of toilets. Under Swachh Bharat Mission (Gramin), there is a provision of an incentive of Rs. 12,000 for the construction of Individual household latrine (IHHL) to all Below Poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households). Solid and liquid waste management is also an integral component of SBM(G) and funds with a cap of Rs. 7/12/15/20 lakh is available for Gram Panchayats having up to 150/300/500 more than 500 households.

Similarly, under National Rural Drinking Water Programme (NRDWP), the Ministry has categorized the drinking water schemes in five categories namely 'Multi Village Piped Water Supply Scheme', 'Single Village Piped Water Supply Scheme', 'Tube well, hand pump, Well etc.', 'Recharge structures' and 'Point treatment systems'. As reported by the State Governments on the IMIS (Integrated management Information System) of the Ministry, the total number of such ongoing schemes under these categories are 4076, 24535, 12121, 9503 and 1609 respectively. The State-wise detail of these ongoing schemes are at Annexure-I.

- (b) The Government of India implements Swachh Bharat Mission (Gramin) [SBM-G] and NRDWP, the Centrally Sponsored Schemes to facilitate States in accelerating rural sanitation and drinking water coverage. Drinking water and Sanitation is a State subject and the implementation of the programme lies with the States. The role of Government of India is to provide technical and financial support. Complaints received, if any, are immediately forwarded to the respective State Governments for appropriate measures.
- (c) Scheme wise allocation is not done by Ministry of Drinking Water & Sanitation. However, as per information provided by States on online portal of Ministry, details of estimated cost, release and utilization under these (drinking water and sanitation schemes) are at Annexure-I for NRDWP and Annexure-II for SBM(G) respectively.
- (d) Ministry of Drinking Water & Sanitation regularly reviews the progress made under Swachh Bharat Mission (Gramin). Sanitation Coverage, which was 42.05% on 2.10.2014, has increased to 59.90% on 27.01.2017. Total 1,49,880 Villages have declared themselves Open Defecation Free (ODF) as on 27-01-2017. State/UT-wise details is at Annexure-III.

Providing drinking water supply to the rural population is a dynamic and continuous process. Under the NRDWP, States Governments are vested with the power to plan, design, approve and implement rural drinking water supply schemes. The physical & financial progress of NRDWP is monitored at national / regional / state level review meetings, conferences. Recently, a National Level Review Meeting with concerned Secretaries of State Governments for Rural Drinking Water Supply was held under the chairmanship of Secretary of the Ministry on September 9-10th, 2016. States have been asked to focus more on piped water supply from perennial surface water sources and to mitigate quality affected habitations.

Annexure-I

Annexure referred to in part (a) and (c) of Lok Sabha Unstarred Q.No. 11 for answer on 02.02.2017

Details of Ongoing Schemes								
S. No.	State Name	No. of Ongoing Schemes	Estimated Cost (In Crores)	Expenditure (In Crores)	Expenditure in Crores (2016-2017) (As on 29.01.2017)	Expenditure in Crores(2015-2016)	Expenditure in Crores(2014-2015)	Expenditure in Crores (2013-2014 & before)
1	ANDHRA PRADESH	151	343.60	202.14	1.44	36.23	0.05	164.42
2	ARUNACHAL PRADESH	485	237.68	29.03	0.00	3.88	11.13	14.02
3	ASSAM	2924	2393.83	506.52	0.08	21.49	108.06	376.89
4	BIHAR	446	2469.27	422.82	67.05	53.92	109.48	192.37
5	CHATTISGARH	3152	328.66	58.42	0.25	2.60	42.43	13.14
6	GOA	2	164.57	15.82	0.00	0.00	0.00	15.82
7	GUJARAT	1359	5839.25	688.16	0.60	29.21	138.51	519.84
8	HARYANA	258	453.30	177.91	0.00	34.93	2.84	140.14
9	HIMACHAL PRADESH	498	1886.66	175.56	2.27	19.75	28.15	125.39
10	JAMMU AND KASHMIR	1999	3199.11	1480.49	0.00	1.22	19.03	1460.24
11	JHARKHAND	2413	452.70	150.67	8.15	31.27	70.50	40.75
12	KARNATAKA	12728	7622.27	1915.31	7.78	274.80	407.23	1225.50
13	KERALA	215	1846.34	582.47	0.00	0.08	1.45	580.94
14	MADHYA PRADESH	5616	890.06	295.06	4.43	29.74	8.61	252.28
15	MAHARASHTRA	7887	2692.53	1025.61	1.17	16.92	208.53	798.99
16	MANIPUR	322	74.77	35.81	0.61	3.83	6.23	25.14
17	MEGHALAYA	904	815.91	339.27	0.00	0.00	0.02	339.25
18	MIZORAM	3	4.53	0.05	0.00	0.00	0.05	0.00
19	NAGALAND	100	61.42	39.49	0.00	27.06	0.00	12.43
20	ODISHA	4654	1282.75	182.54	4.50	5.66	12.09	160.29
21	PUDUCHERRY	1	3.39	0.00	0.00	0.00	0.00	0.00
22	PUNJAB	28	6.80	1.73	0.00	0.32	0.33	1.08
23	RAJASTHAN	1217	21584.17	2536.64	11.02	8.86	24.22	2492.54
24	SIKKIM	10	19.76	10.14	0.00	0.00	0.00	10.14
25	TAMIL NADU	29	3210.77	1502.36	0.00	196.29	166.55	1139.52
26	TELANGANA	295	1209.40	489.09	0.51	1.35	0.59	486.64
27	TRIPURA	2018	301.58	46.60	0.00	4.17	12.21	30.22
28	UTTAR PRADESH	1092	3384.86	666.37	152.98	437.96	47.95	27.48
29	UTTARAKHAND	153	737.04	390.35	4.99	3.96	81.53	299.87
30	WEST BENGAL	885	9111.24	1909.55	141.14	55.29	166.56	1546.56
Total		51844	72628.22	15875.98	408.97	1300.79	1674.33	12491.89

Statement referred in part (c) of the reply to Lok Sabha starred Question No.11 due for reply on 02-02-2017

State/UT-wise, Central share released and utilised during last 3 years and current year (Rs. in Crore)								
State/UT	2013-14		2014-15		2015-16		2016-17 (Up to 27-01-2017)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	0.00	0.00	0.00	0.00	3.40	0.00	0.50	0.14
ANDHRA PRADESH	145.24	116.92	116.10	93.96	234.17	292.09	135.46	300.26
ARUNACHAL PRADESH	5.19	12.55	14.61	14.37	38.71	29.22	23.98	16.17
ASSAM	41.81	67.05	185.78	121.24	474.27	484.35	240.00	280.22
BIHAR	0.00	115.75	0.00	104.59	221.55	325.59	131.86	59.88
CHHATTISGARH	0.00	32.78	28.12	17.72	144.72	263.19	438.35	207.25
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
GOA	0.00	0.00	0.00	0.00	1.05	4.83	0.00	0.00
GUJARAT	52.64	50.57	156.07	157.46	478.22	575.90	651.23	445.27
HARYANA	131.18	35.62	5.93	61.52	32.76	72.27	68.79	23.62
HIMACHAL PRADESH	30.50	22.62	130.17	30.57	4.37	71.42	117.30	64.94
JAMMU & KASHMIR	39.57	32.94	103.08	4.66	4.05	66.92	59.51	22.10
JHARKHAND	0.00	40.22	23.05	75.73	97.32	262.77	326.89	264.96
KARNATAKA	65.95	158.41	312.54	441.03	450.77	444.21	190.07	240.33
KERALA	43.01	25.11	33.97	21.97	8.50	17.03	98.25	136.14
MADHYA PRADESH	660.39	312.06	0.00	224.13	374.33	803.06	684.47	615.42
MAHARASHTRA	36.46	109.68	236.11	258.18	567.45	644.49	528.94	328.49
MANIPUR	0.00	10.83	9.18	20.23	44.19	53.48	27.28	3.45
MEGHALAYA	103.04	46.35	0.00	38.13	35.65	56.13	75.70	27.35
MIZORAM	8.06	3.96	0.00	2.62	3.32	6.66	10.98	2.04
NAGALAND	0.00	17.81	20.87	1.33	10.83	28.10	32.06	2.02
ODISHA	0.00	18.52	65.84	107.41	571.50	1197.06	732.17	528.11
PUDUCHERRY	0.00	0.00	2.00	0.00	4.40	0.00	0.00	0.13
PUNJAB	0.00	2.87	0.00	8.15	38.70	59.34	197.02	46.69
RAJASTHAN	0.00	71.62	271.57	312.39	938.73	1287.23	627.30	698.39
SIKKIM	8.25	4.83	3.89	5.19	6.12	5.90	6.87	1.74
TAMIL NADU	311.92	212.66	205.12	138.09	78.94	560.44	537.02	173.85
TELANGANA	0.00	137.47	105.62	46.55	128.39	157.53	50.27	87.80
TRIPURA	14.01	4.90	50.65	16.91	38.89	52.89	24.98	8.91
UTTAR PRADESH	376.32	250.96	237.99	257.43	565.39	571.91	1012.35	581.13
UTTARAKHAND	5.28	17.31	40.52	43.80	49.37	71.67	170.58	60.58
WEST BENGAL	111.47	180.92	371.52	469.16	712.92	904.79	655.50	573.41
	2190.28	2113.26	2730.30	3094.53	6362.96	9370.47	7855.70	5800.79

Statement referred in part (d) of the reply to Lok Sabha starred Question No.11 due for reply on
02-02-2017

State/UT-wise, Sanitation Coverage as on 2.10.2014 and 27.1.2017 and ODF declared villages

S.N.	State/UT	Sanitation Coverage as on 2.10.2014	Sanitation Coverage as on 27.01.2017	ODF declared villages
1	A & N ILANDS	53.77	55.83	0
2	ANDHRA PRADESH	35.94	50.61	2445
3	ARUNACHAL PRADESH	50.77	78.64	1019
4	ASSAM	43.69	64.08	491
5	BIHAR	22.31	26.60	860
6	CHHATTISGARH	41.64	71.91	10215
7	D & N HAVELI	0.00	0.00	0
8	GOA	60.72	76.08	0
9	GUJARAT	55.85	89.78	9543
10	HARYANA	80.50	88.08	5918
11	HIMACHAL PRADESH	88.23	100.25	16637
12	JAMMU & KASHMIR	28.77	35.92	116
13	JHARKHAND	30.07	48.16	1604
14	KARNATAKA	41.35	62.99	6464
15	KERALA	95.69	100.07	2035
16	MADHYA PRADESH	31.82	52.27	12723
17	MAHARASHTRA	52.76	72.38	16462
18	MANIPUR	60.19	85.00	102
19	MEGHALAYA	61.67	87.87	3135
20	MIZORAM	78.08	85.43	145
21	NAGALAND	57.43	66.75	306
22	ODISHA	12.02	38.47	2438
23	PUDUCHERRY	50.01	51.67	0
24	PUNJAB	75.33	80.31	2682
25	RAJASTHAN	29.66	72.28	16841
26	SIKKIM	92.17	99.90	446
27	TAMIL NADU	49.41	66.97	2714
28	TELANGANA	30.86	45.16	1566
29	TRIPURA	63.15	78.00	5
30	UTTAR PRADESH	38.02	46.59	4086
31	UTTARAKHAND	74.34	100.79	11881
32	WEST BENGAL	60.15	86.76	17001
	Total	42.01	59.90	149880

